

Learned counsel appearing for the Appellant is permitted to carry out necessary corrections in the cause title and further directed to file the amended cause title immediately.

With these observations, the instant application, being IA No. 562 of 2018 filed by the Appellant, stands disposed of.

List this matter on 17.07.2018 as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
pr/kt

(Justice N.K. Patil)
Judicial Member